

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH AT PUNE

APPLICATION NO. 58 /2018

IN THE MATTER OF:

PROTECTION OF ENVIRONMENT AND

PUBLIC SERVICE COMMITTEE

... APPLICANT

VERSUS

UNION OF INDIA & ORS.

... RESPONDENTS

FILE-A

[VOLUME-_____]

ADDITIONAL AFFIDAVIT ON BEHALF OF ORIGINAL

APPLICANT

(FOR PAPERBOOK INDEX KINDLY SEE INSIDE)

[AFFIDAVIT PAGE NO. **1211** To **1214**]

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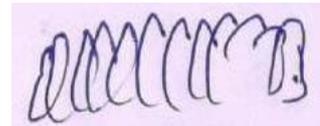
UNION OF INDIA & ORS. ... RESPONDENTS

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VOLUME-_____

SR.	DESCRIPTION	PAGE NO.
1.	Additional Affidavit on behalf of Original Applicant	1211 – 1213
2.	ANNEXURE-A-1 Copy of the email dated 29.04.2019 written by Original Applicant to Lawyer	1214
3.		

Date: 30.09.2021



APPLICANT



BEFORE THE NATIONAL GREEN TRIBUNAL WESTERN
ZONE BENCH AT PUNE

ORIGINAL APPLICATION NO. 58 OF 2018

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ADDITIONAL AFFIDAVIT ON BEHALF OF THE ORIGINAL

APPLICANT

I, Mr. Bhagwanbhai Solanki S/o Bhanabhai Solanki
Aged: 36, Occupation: Ex Army men, R/o: Near Bus stand,
Post: Lodhava, Taluka: Sutrapada, District: Gir Somnath,
Gujarat-362275, authorised signatory and Chairman of NGO
"Protection Of Environment And Public Service Committee"
do hereby solemnly affirm and state on oath as follows:

1. I state that, the present application is filed on
10.07.2018 for illegal limestone mining in the area of
Junagadh & Gir-Somnath district of Gujarat.
2. I state that, the Hon'ble Tribunal issued notices vide its
dated 27.09.2018 to the respondents and further vide
its Order dated 15.02.2019 appointed Joint Committee
for site inspection and filing of factual report.



[Handwritten Signature]



3. I state that, after the notices were issued and report was called by this Hon'ble Tribunal, various government authorities started taking actions against these mine holders. Having the apprehensions of the legal actions, instead of complying with the environmental norms cartel of these mine holders having very strong lobby started threatening, harassing & touching to me and my family members by various modes and because of this, it has become increasingly difficult for me to attend any social events and gatherings. My family and I have been threatened directly and indirectly and due to this continues threats, it become impossible for me to continue living in Junagadh & Gir-Somnath.
4. I state that, the affidavit dated 09.05.2019 was submitted in those circumstances and pressure. I informed about this circumstances to my lawyer vide email dated 29.04.2019.
5. I state that, also one of my friend Late Amit Jethwa who was environmental activist was murdered in broad day light in front of Gujarat High Court Gate at Ahmedabad. Therefore, I was apprehending such mishap with me or my family and to avoid and to protect my family from



[Handwritten signature]



such great danger. I was compelled to swear the affidavit dated 09.05.2019. After filing of the present affidavit another environmental activist Late Razak Bhai was died in mysterious circumstances.

- 6. However, I state that, as a sincere citizen of the country and Ex Army men. It's my responsibility towards my nation and its environment & ecology is paramount and sacrosanct and cannot be compromised for such threats. Therefore, I am filing this present affidavit and I am withdrawing previous affidavit dated 09.05.2019.

Whatever stated above is true and correct to the best of my knowledge, belief and information, hence, to verify the same I have signed hereunder at Pune.

Place: Sutrapada

Date: 30.09.2021



(BHAGWANBHAI BHANABHAI SOLANKI)

AFFIANT

**Solemnly Affirmed/ Declared
Sworn Before me**

D. G. NAKUM
Notary (Govt. of India)
At. Sutrapada, Dist. Junagadh
Gujarat State-INDIA

30 SEP 2021

Serial No : 2060
 Page No : 23
 Book No : 02
 Receipt No : 2060
 Date : 30 SEP 2021





Paryavaran Samiti Sutrapada <psjksamiti@gmail.com>

OA 58/2018

1 message

Paryavaran Samiti Sutrapada <psjksamiti@gmail.com>
To: rahulchoudhary@gmail.com

Mon, Apr 29, 2019 at 1:21 PM

Dear Sir,

Pursuant to my discussion with you, I'm writing to convey the difficulties I am facing after filing OA 58/2018 before NGT, Pune. The OA was filed against mining lease holders who were carrying out mining illegally without any EC.

Most of the mining lease holders are located in Gir-Somnath and Junagadh, where I am also based. A lot of the mine owners, miners, and people doing ancillary works with respect to the mine are also living in this area. Because of this, it has become increasingly difficult for me to attend any social events and gatherings. My family and I have been threatened directly and indirectly, and if this continues, it will become impossible for me to continue living in Junagadh.

I request that if there's any way to prevent or stop this, it may be done. I am not keen on withdrawing the matter, but if there's no other way, I'd like to withdraw.

Regards.
Bhagvan Solanki



Bhagvanbhai B.solanki
Gir Somnath (Gujarat)
mo.994513728

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